

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 339  
TO BE ANSWERED ON 25<sup>TH</sup> JULY, 2024**

**5G SERVICES IN THE COUNTRY**

**339 # SHRI MADAN RATHORE:**

Will the Minister of *Communications* be pleased to state:

- (a) whether it is a fact that many private and Government telecommunication companies are providing services in the country;
- (b) if so, the details of these companies and their corresponding areas of operation;
- (c) the telecom companies providing 5G services at present; and
- (d) whether Government will provide 5G services through BSNL, if so, by when and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) & (b) For providing telecom services in the country Government has issued licenses under section 4 of Indian Telegraph Act, 1885 to several private and government companies. Different type of licenses/ authorisations have been issued for providing different type of services and they have different areas of operations. A summary of different type of licenses/authorisations granted by Government is provided at **Annexure-A**.

- (c) At present following companies are providing 5G services:
- (i) Reliance Jio Infocomm Limited
  - (ii) Bharti Airtel Limited/ Bharti Hexacom Limited
  - (iii) Vodafone Idea Limited

(d) In line with the Atmanirbhar Bharat initiative of the Government of India, Bharat Sanchar Nigam Limited (BSNL) is in process of deploying one lakh Base Transceiver Station (BTS) of 4G in the country including Mahanagar Telephone Nigam Limited (MTNL) Delhi and Mumbai area. The roll out is expected to be completed by June 2025. BSNL will induct 5G services after rollout of 4G services.

Annexure referred to in part (b) of the Rajya Sabha Unstarred Question No. 339 to be answered on 25.07.2024

<b>Different type of licenses/authorisations granted by Government</b>			
<b>Sl. No.</b>	<b>Name of License/ Authorisations</b>	<b>Area of operations (All India/License Service Area (LSA)/ District/ Secondary Switching Area (SSA)/Short Distance Charging Area (SDCA)</b>	<b>Number of entities that have been issued such license</b>
1.	Standalone-Access Service (Unified Access Services License)	LSA	35
2.	Standalone-Audiotex	SDCA	41
3.	Standalone - Captive Very Small Aperture Terminal (VSAT) Close User Group (CUG)	National Area	23
4.	Standalone-Captive Mobile Radio Trunking Services (CMRTS)	Location Based	120
5.	Standalone-Commercial Very Small Aperture Terminal (VSAT) Closed User Group (CUG)	National Area	01
6.	Standalone-International Long Distance (ILD) Service	National Area	13
7.	Standalone-Internet Service Provider (ISP) Category A	All India	13
8.	Standalone- Internet Service Provider (ISP) Category B	LSA	31
9.	Standalone- National Long Distance (NLD) Service	National Area	17
10.	Standalone- Public Mobile Radio Trunking Service (PMRTS)	Telecom Circle/ Metro Area	01
11.	Unified License -Access Service (Service Area -Wise)	LSA	175
12.	Unified License - Audio Conferencing, Audiotex & Voice Mail Services	All India	11
13.	Unified License- Very Small Aperture Terminal (VSAT) Closed User Group (CUG) Service	National Area	08
14.	Unified License –Global Mobile Personal Communication by Satellite (GMPCS)	National Area	02

15.	Global Satellite Phone Service (GPS) (Sui Generis)	National Area	01
16.	Unified License - International Long Distance (ILD) Service	National Area	19
17.	Unified License - INSAT MSS-Reporting (MSS-R) Service	National Area	04
18.	Unified License - Internet Service (Category – A with All India jurisdiction)	All India	107
19.	Unified License - Internet Service (Category – B with jurisdiction in a License Service Area)	LSA	728
20.	Unified License - Internet Service (Category – C with jurisdiction in a Secondary Switching Area)	SSA	1075
21.	Unified License –Machine to Machine(M2M) (Category – A with All India Jurisdiction)	All India	1
22.	Unified License - National Long Distance (NLD) Service	National Area	34
23.	Unified License - Public Mobile Radio Trunking Service (PMRTS)	Telecom Circle/ Metro Area	82
24.	Unified License - Resale of International Private Leased Circuit (IPLC)	National Area	1
25.	Unified License- Virtual Network Operator (VNO)- Access Service (Service Area – Wise)	LSA	81
26.	Unified License -Virtual Network Operator (VNO)- Access Service Category B	District	456
27.	Unified License -Virtual Network Operator (VNO)- Very Small Aperture Terminal (VSAT) Closed User Group (CUG) Service	National Area	04
28.	Unified License - Virtual Network Operator (VNO) - International Long Distance (ILD) Service	National Area	8
29.	Unified License - Virtual Network Operator (VNO)- Internet Service (Category – A with All India jurisdiction)	All India	87
30.	Unified License - Virtual Network Operator (VNO) - Internet Service (Category – B	LSA	492

	with jurisdiction in a License Service Area)		
31.	Unified License - Virtual Network Operator (VNO) - Internet Service (Category – C with jurisdiction in a Secondary Switching Area)	SSA	183
32.	Unified License - Virtual Network Operator (VNO)- National Long Distance (NLD) Service	National Area	14
33.	Unified License - Virtual Network Operator (VNO)- Public Mobile Radio Trunking Service (PMRTS) Service	Telecom Circle/ Metro Area	03
34.	Unified License- Virtual Network Operator (VNO)- Resale of International Private Leased Circuit (IPLC) Service	National Area	05
35.	In Flight and Maritime Connectivity (IFMC) Service	National Area	23
36.	Captive Non - Public Network (CNP)	Location Based	11

**Note 1: Country has been divided into 22 Licensed Service Areas(LSA).**

**Note 2: Country has been divided into 319 Secondary Switching Areas (SSA).**

**Note3: Country has been divided into 2645 Short Distance Charging Areas (SDCA).**

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